

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-07-2024 AT 10:30 AM**

**CP(IB) No.747/7/HDB/2019**

**AND**

**IA (IBC) 1109/2024 & IA (IBC) 1153/2024 in CP(IB) No.747/7/HDB/2019**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Financial Creditor**

**AND**

Rajvir Industries Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1109/2024**

Learned Counsel Mr Pranya Sohni, for applicant present through Video Conference.

Heard in part. For continuation, matter adjourned to 09.07.2024.

**IA (IBC) 1153/2024**

Learned Counsel Mr Dishit Bhattacharjee, for applicant present physically.

Heard in part. For continuation, matter adjourned to 15.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**